

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 755
TO BE ANSWERED ON 21st NOVEMBER, 2016

ANTI-DUMPING DUTY ON CHINESE PRODUCTS

755. SHRIMATI VANAROJA R.:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has imposed a provisional anti dumping duty for six months on seamless tubes, steel pipes among others imports from China and if so, the details thereof;
- (b) whether the imposition of provisional duty is required to offset dumping and injury, pending completion of investigation and if so, the details thereof;
- (c) whether the Directorate General of Anti-Dumping and Allied Duties had initiated a probe into the alleged dumping and its adverse impact on the domestic industry; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (d):Yes Madam. Directorate General of Anti-Dumping & Allied Duties (DGAD) initiated an anti-dumping investigations on imports of “Seamless tubes, pipes & hollow profiles of iron, alloy or non-alloy steel (other than cast iron and stainless steel), whether hot finished or cold drawn or cold rolled of an external diameter not exceeding 355.6 mm or 14” OD”, originating in or exported from China PR, on 8.7.2015, on the basis of a duly substantiated petition filed by the domestic industry with a prima-facie evidence of dumping of said goods into the country causing injury to the domestic industry.

DGAD vide its notification dated 31.3.2016 recommended to Department of Revenue, for imposition of provisional anti-dumping duty on imports of aforesaid products imported from China PR to offset dumping and injury, pending completion of this investigation. Department of Revenue, vide its notification No. 18/2016-Customs(ADD) dated 17th May, 2016 has imposed provisional anti-dumping duty in the range of US\$ 961.33 to 1610.67 per Metric Ton.
